69 Written Answers [24 AUG. 1976] to Questions 70

work relating to the maintenance of G.P. Fund accounts of other categories of employees is also being taken over by the Ministries/Departments along with the departmentalisation of accounts which is being introduced in these phases i.e. with effect from 1-4-1976, 1-7-1976 and 1-10-1976. After this is completed, the question of introducing pass books for them also could be considered.

Security Deposits from fresh recruits in S.B.I.

623. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI SAWAISINGH SISODIA :

Will the Minister of REVENUE AND BANKING be pleased to state :

- (a) whether it is a fact that the newly recruited personnel in the State Bank of India are required to deposit lump sum security at the time of their recruitment;
- (b) if so, what is the amount of secu rity required to be deposited with the Bank and what is the procedure for its refund; and
- (c) whether Government propose to re view this procedure for the benefit of pros pective employees who are not in a posi tion to arrange the same; if so, what are the details thereof?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) and (b) The State Bank of India has reported that it obtains security deposit of Rs. 1000/- from those candidates who are appointed as Probationary Officers or as Cashiers in the bank. In the case of Probationary Officers this amount is refunded after the completion of 2 years probation period. In the case of Cashiers, the amount is refunded in the following cases:

- (1) on transfer to clerical wing;
- (2) on promotion and
- (3) on retirement.

(c) In the case of candidates who are not in a position to lodge the cash security immediately on appointment, the bank permit; the candidates to furnish in lieu of cash security an undertaking to deposit the re quired amount in suitable instalments from their monthly salary and also furnish two sureties for the purpose.

Indo-British talk on avoidance of double taxation

624. SHRI HIMMAT SINH :
SHRI HARSH DEO MALAVIYA
SHRIMATI LAKSHMI KUMAR
CHUNDAWAT:

Will the Minister of REVENUE ANE BANKING be pleased to state:

- (a) whether a delegation from India hel< talks with the representatives of the U.K Government in London in July, 1976 or the subject of a comprehensive double taxa tion avoidance convention; and
- (b) if so, what are the details in thi regard?

THE MINISTER OF REVENUE ANI BANKING (SHRI PRANAB MUKHER JEE): (a) Yes Sir.

(b) Agreement was reached on a num ber of issues but mutually acceptable solv. tions could not be arrived at regarding som other points and these were reserved fc discussion in the next round of talks. De tails of a double taxation avoidance agree ment are disclosed only after a complet agreement has been negotiated and it come into force. It is, therefore, not possible *i* this stage to disclose the details of the point on which agreement has been reached s far.

Raids at the Luc-know office of M/s. Premier Tyres

625. SHRI PATTIAM RAJAN: Wi the Minister of REVENUE AND BAN* 1NG be pleased to state:

- office of M/s. Premier Tyres was raided by the officials of the Central Excise Department in November, 1975;

(a) whether it is a fact that the Lucknow

- (b) if so, what are the details in this connection;
- (c) whether the staff of the said office was found in possession of some smuggled articles during raid; and
- (d) if so, what action has been taken against them?

THE MINISTER OF REVENUE AND [NG (SHRI PRANAB MUKHERJEE) : Ca) and fb) On the basis of an information, the! premises of M/s. Premier Tyros, Lucknow were searched, by the Central Excise Officials on 17.11.75. As a result of the raid two packages containing 11 sealed bottles of foreign liquor valued at Rs. 4,650/- were recovered from tyres godown. Besides, foreign goods like musical telephone stand, electronic watch, transistor Radio-cum-flower vase worth Rs. 650/- were also recovered from the room of the District Manager.

(c) and fd) The case has since been adjudicated and the seized foreign liquor bottles have been confiscated absolutely. The electronic watch and transistor radio were ordered to be released to the District Manager on payment of redemption fine of Rs. 250/-. The other items which were not notified items under Chapter IV-A of the Customs Act, were released to him.

हथकरघा उद्योग में संकट

626. श्री स्रो३म् प्रकाश त्यागी : क्या वाणिज्य मंत्री यह बताने की क्या करेंगे कि :

(क) क्या सरकार को विदित है कि विद्यत चालित करवा उद्योग के साथ कड़ी प्रतिस्पर्धा के कारण हबकरवा उद्योग को संकट का सामना करना पड़ रहा है बीर इसके परिणाम स्वरूप हजारों व्यक्तियों के बेरोजगार हो जाने की संभावना है: स्रोर

(ख) यदि हां, तो हथकरघा उद्योग के हितों की सुरक्षा के लिये सरकार ने क्या कदम उठाये हें **श्रय**वा उठाने का विचार रखती है।

Crisis in Hie handloom industry

626. SHRI OMPARKASH TYAGI: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government are aware that the handloom industry is facing a crisis on account of stiff competition from the powerloom industry and whether thousand of workers are likely to be rendered jobless; and
- (b) if so, what steps Government have taken or propose to take to safeguard the interests of the handloom industry?]

वाणिज्य मंत्रालय में उप-मंत्री (श्री विश्वनाव प्रताप सिंह): (क) तथा (ख) हालांकि पावरलुम क्षेत्र से प्रतियोगिता के कारण हथकरचा उच्चोग द्वारा उठाई जा रही कुछ कठिनाइयों की सूचनायें मिली थीं लेकिन इस प्रकार के किसी संकट की सूचना नहीं मिली है। हबकरघा उद्योग के हितों की रक्षा के लिये पांच और मदें, ग्रर्थात पूरी रंगी हई साडियां, रंगीन सूत की घोतियां, लो रीड पिक कपडा, झाडन ग्रौर लच्छेदार बुनाई वाले तौलिये या तौलिये का कपड़ा, हथकरघा क्षेत्र के लिये ही ब्रारक्षित कर दी गई है। हवकरवा क्षेत्र को धौर ब्रधिक संरक्षण देने के लिये पावरलूम के कपड़े पर पावरलम मालिकों के परिमट का नम्बर छापना जरूरी है जिससे इस प्रकार के कपड़े की पहचान हो सके और उसके हयकरचा कपड़े के रूप में बिकने को रोका जा सके। सभी राज्य सरकारों से जिनके माध्यम से आरक्षण आदेशों का प्रवर्तन किया जाता है, आग्रह किया गया है कि ये आरक्षण भ्रादेशों को बड़ी कठीरता से लाग करें।

tfTHE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b) While there had been reports of some difficulties faced by the handloom

v[] English translation,